

ILNU MUN
COMMITTEE

presents

ILNU MUN

CHAPTER VI

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We create the Future



OCTOBER 30, 31, 1 NOVEMBER
2026

SCROLL FOR MORE DETAILS

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LETTER FROM ILNU MUN COMMITTEE

Greetings to the Young Minds,

ILNUMUN Committee, it is our distinct honor to welcome you to the sixth edition of the Institute of Law, Nirma University Model United Nations Conference. Founded in 2007 under the aegis of Nirma University, the Institute of Law, Nirma University (ILNU) stands as a premier institution dedicated to transforming legal education in India. Accredited with an 'A+' grade by NAAC, ILNU combines academic rigor, interdisciplinary learning, and a deep commitment to justice education. The Institute strives to nurture holistic development, producing insightful legal professionals, constitutional thinkers, and socially responsible citizens equipped to navigate contemporary global challenges.

Extending this vision beyond traditional classrooms, the Institute of Law, Nirma University Model United Nations (ILNUMUN) serves as a flagship platform for youth leadership, diplomatic discourse, and global advocacy. Designed to cultivate critical thinking, strategic negotiation, and consensus-building, ILNUMUN provides an immersive arena where students engage with complex international issues, master parliamentary procedures, and draft constructive solutions to real-world crises. Building upon a vibrant legacy of intellectual rigor, ILNUMUN Chapter VI marks a pivotal continuation of our commitment to debate and diplomacy. This edition brings together an elevated level of committee agendas, high-caliber deliberation, and an inspiring environment for prospective leaders. Chapter VI invites delegates to step onto the floor with conviction, challenge prevailing perspectives, and experience a conference where diplomacy meets purpose.

Looking forward to seeing you all at ILNUMUN Chapter VI.

Best Wishes, The ILNUMUN Committee

WHAT IS MUN?

"At Model UN, you broaden your horizons. By learning and networking, you can be part of the UN's efforts to establish peace, secure human rights and enable all people to live in dignity."

— António Guterres, United Nations Secretary-General

Model United Nations is an academic simulation of the United Nations where students play the role of delegates from different countries and attempt to solve real-world issues with the policies and perspectives of their assigned country.

These conferences are organized by universities, high schools, non-profit organizations, and other educational groups.

The purpose of the Model UN is to provide an interactive educational experience that teaches in an interesting and enjoyable way about the United Nations. The process affords participants an understanding of how the process of international debate and negotiation that we commonly call diplomacy functions.

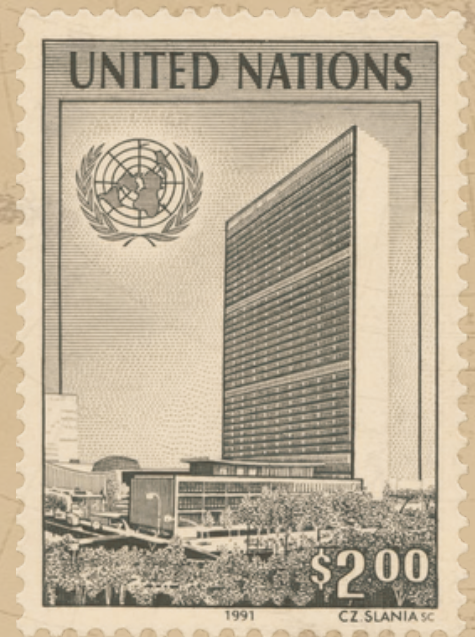
The simulation of diplomatic processes is especially important in this post-Cold War period when the world is quickly becoming more interdependent. In this interdependent world, Model UN makes for informed global youth who not only understand the decisions their nation makes but also how those changes affect politics nationally, regionally, and globally.

Model UN is not a program just for interests such as International Affairs or Political Science. The broad nature of the skills learned cuts across nearly all majors and it is valuable for any student interested in international negotiation and policy-making.



ABOUT ILNUMUN

ILNU MUN, aligning with its global perspective mission, cultivates intellectual discourse through Model United Nations (MUN) Conferences. The ILNU MUN Society, a collaborative effort between students and faculty orchestrates immersive experiences. Serving as a training ground, MUN hones students' skills in tackling various global issues. Prior ILNU MUN successes have set a benchmark, earning local acclaim and enhancing our institution's reputation.



ILNU MUN's impact, with hundreds of participants and collaborations with UN entities, extends through hospitality, rewards, and inclusive events, reflecting our commitment to excellence and fostering a vibrant campus culture. ILNU MUN's holistic approach transcends traditional boundaries, encouraging interdisciplinary interactions and fostering unity among students with diverse majors.



The upcoming VIth edition extends an open invitation to all students to immerse themselves in this exhilarating experience. Contribute to the legacy, leaving your mark on an event set to outshine its predecessors, offering an opportunity to push boundaries and establish new benchmarks for excellence

COMMITTEES & AGENDAS



UNHRC

UNITED NATIONS HUMAN RIGHTS COUNCIL (UNHRC)

Deliberating Upon Political Interference in Humanitarian and Disaster Governance, with Special Reference to the Yemen Crisis and Resilience Building in Conflict Affected Regions.



**BUREAUCRATIC
CELL**

BUREAUCRATIC CELL

Formulating a National refugee and Asylum Framework: Administrative, enforcement, and Diplomatic Responses to India's Undocumented Refugee population in the Absence of Domestic Refugee Law.



**LOK
SABHA**

LOK SABHA

Deliberation on comprehensive electoral reforms in India with special emphasis on the implementation of One Nation, One Election and ensuring a robust federal architecture.



ICA

INDIAN CONSTITUENT ASSEMBLY

Determining the Federal Structure of the Indian Union the Official Language of the State and Reconciling National Unity with Provincial and Linguistic Autonomy.



**UNGA
DISEC**

DISARMAMENT & INTERNATIONAL SECURITY COMMITTEE (DISEC)

**Addressing the Proliferation Regulation and Accountability
Deficit of Private Military and Security Companies (PMSCs)
in Contemporary Armed Conflict with Special Reference to
their Role in Sub-Saharan Africa and Post-Soviet Conflict
Zones.**



UNCSW

THE COMMISSION ON THE STATUS OF WOMEN (UNCSW)

**Addressing thee weaponization of conflict-Related sexual
Violence(CRSV) by Non-State Armed Groups, with Special
Emphasis on territorial Subjugation and illicit resources
Extraction in Active Conflict Zones.**



BRICS

**Deliberating the New Delhi Declaration 2026: Advancing De-
Dollarization, Local-Currency Payment Mechanisms, and
BRICS Resilience Against U.S. Tariff Coercion**



IP

INTERNATIONAL PRESS (IP)

PRIZES & AWARDS

Per Committee Pool:

- Best Delegate ₹15,000
- High Commendation ₹10,000
- Special Mention ₹5,000

Bureaucratic Cell

- Best Delegate ₹10,000
- High Commendation ₹7,000
- Special Mention ₹3,000

**Trophy and Perks for Best
Institutional Delegation.**

**Prize Money worth
2.5 lakh +**

**Participation Certificates will
be awarded to all delegates.**

REGISTRATION DELEGATE FEES*

Accommodation Charges

Rs. 2700/-

(Delegation fees will be charged according to
phases)

Without Accommodation

Early Bird

Rs. 1600/-

(22nd September 2026 - 30th September 2026)

Phase 1

Rs. 1800/-

(1st October 2026 - 15 October 2026)

Phase 2

Rs. 2200/-

(16th October 2026 - 25th October 2026)

***Please note that the travel costs have to be covered by the delegates themselves .**

***Prices include GST**

OUR PARTNERS

SCC TIMES

MEDIA PARTNER



SCC Times is the news and analysis blog of SCC Online, a product of Eastern Book Company — a publishing house with over 75 years of standing in Indian legal publishing, known for its flagship law report Supreme Court Cases (SCC). SCC Times covers case briefs from the Supreme Court and High Courts, legislative and policy updates, op-eds by legal experts, law school and law firm news, and coverage of academic and professional events like conferences, symposiums, and MUNs, making it one of the most widely read legal news platforms among students, academics, and practitioners in India.

LAWCTOPUS

OUTREACH PARTNER



Lawctopus is India's largest one-stop platform for law students and early-career legal professionals, trusted since 2010 and used by over 3.5 lakh registered users. It serves as a hub for verified internships, jobs, moot court competitions, calls for papers, fellowships, and other opportunities, alongside real internship experiences shared by students, career advice, CV tips, and resources for entrance exams like CLAT and AILET. Through its outreach network across law schools in India, Lawctopus helps student-run events like MUNs and conferences reach a wide, engaged audience of law students nationwide.

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